

done ? This is a question of privilege. In the Prime Minister's meeting which she addressed, there were slogans shouted in favour of Bangla Desh.

SHRI VIKRAM CHAND MAHAJAN (Kangra) : It is not a question of shouting slogans. The conviction is for defying the ban. Don't take a perverse attitude of everything.

SHRI S. M. BANERJEE : To shout slogans in support of Bangla Desh is my privilege. The Magistrate should not be allowed to convict a person for this

SHRI R. V. BADE (Khargone) : I suggest that we may not waste our time on this.

MR. SPEAKER : Don't go again.

SHRI S. M. BANERJEE . Shouting slogan in favour of Bangla Desh is not a guilt (*Interruption*).

MR. SPEAKER : Mr Banerjee, there is a limit to it.

SHRI S. M. BANERJEE This is a case of privilege. (*Interruption*)

श्री हुक्म चद कछवाय (मुरेना) : नो तारीख को लाखो लोग एकज हुए और नारे लगाये। उनमे से किसी को नही पकड़ा। क्या कारण है कि जन संघ वालों को पकड़ा जाता है?

अध्यक्ष महोदय : मेरा तो इसी बात में इन्टरेस्ट था कि सेशन के दिनों में दो चार दिन के लिए आप चले जाते तो अच्छा होता।

SHRI PILOO MODY : May I remind Mr. Banerjee that it is he who makes the laws and changes the laws ?

SHRI S. M. BANERJEE : It is not I who makes the laws, Sir. There is Sec. 144 Under this section you can arrest me, but not for shouting slogans for Bangla Desh. (*Interruption*).

MR. SPEAKER : Mr. Banerjee, may I request you—will you please keep sitting ? There is certain decorum in the House which should be observed. Why are you not listening to the Chair ? (*Interruption*).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Y. B. Chavan, I beg to move for leave to introduce a Bill to determine the conditions of service of the Comptroller and Auditor-General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto.

MR. SPEAKER : Please wait. There are two items before this. I am so sorry. When you make such a noise, I really wonder how the Chair can function. It has distracted my attention. I am very happy I did not put the question. Otherwise it will be very difficult. Shri K. N. Tiwary.

12.12 hrs.

ESTIMATES COMMITTEE

FOURTH REPORT AND MINUTES

SHRI K. N. TIWARY (Bettiah) : Sir, I beg to present the following Report and Minutes of the Estimates Committee :

- (1) Fourth Report on the Ministry of Labour and Rehabilitation (Department of Labour and Employment)—Workers' Education Programme.
- (2) Minutes of the sittings of the Estimates Committee relating to the Fourth Report on the Ministry of Labour and Rehabilitation, (Department of Labour and Employment)—Workers' Education Programme.

PUBLIC ACCOUNTS COMMITTEE

NINTH REPORT

SHRI SEZHIYAN (Kumbakonam) : Sir, I beg to present the Ninth Report of the Public Accounts Committee regarding Audit Report (Civil), 1970 and Appropriation Accounts (Civil) 1968-69 relating to the Ministry of Education and Youth Services, University Grants Commission and Council of Scientific and Industrial Research.